

DIVISION BENCH
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/15(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	MAHALUXMI IRON TRADING COMPANY PRIVATE LIMITED VS FABRICEN ENGINEERS PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Mr.R.P.Motilal, Adv.] For the Operational Creditor

Ms.Tanushree Dasgupta, Adv.] For the Official Liquidator

Mr.Amit Chowdhury,Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List the matter on **03/10/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member(Judicial)